

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP 206/16	TP 190/17	Hear ing	391 / 394	L&T - Valdel Engineering Ltd.

SL.NO. NAME (IN CAPITAL) DESIGNATION

&  
PHONE NUMBER

REPRESENTATION TO WHOM  
(Petitioner Respondent)

SIGNATURE

MR. RASHID BOATWALLA  
AS INSTRUCTED BY  
MR. ROHIT R. KUKREJA  
ADVOCATE FOR PETITIONER

ADVOCATE FOR  
PETITIONER

*Rohit R. Kukreja*

9886121368

Vasanth Kumar  
Dada.

O/O DL *VS.*

Counsel for petitioner is present. Heard the counsel for petitioner Shri Rashid Boatwala. AOL is present. Heard him orally. He also requested time to file in writing the observations to be made in this case. He also requested the counsel appearing for the petitioner to file affidavit explaining the authorities to whom notices need not be sent as per Section 230(5) of Companies Act, 2013.

Counsel for petitioner pleaded urgency in this matter. Hence, AOL is directed to file observations in writing as counsel pleaded urgency.

Matter is adjourned to 14.03.2017 and for further hearing.

MEMBER (J)

MEMBER (T)